

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 640 /1993 (On 1084/82)

Versus

Date of Order

Orders

15484

Sh K.N. Shrivastava, Counsel for the petitioners.
Sh B.L. Jain, Counsel for the respondent.

Heard the learned counsel for the parties.
The order in this case was passed on 8-7-93
and directions were issued to pay the arrears
within four months from the date of that order.
The petitioners have filed this application for
extension of time on 15-12-93 i.e. after expiry
of the time allowed in the order. The reasons
given in the application are also not convincing.

The MP is accordingly rejected.

C. Krishna
Gopal Krishna
Member (Jud.)

B. B. Mah.
(B. B. Mah.)
Member (Adm.)

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